

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 86 OF 2014 & IA NO. 156 OF 2014,
APPEAL NO. 233 OF 2013 & IA NO. 318 OF 2013 AND
APPEAL NO. 102 OF 2014

Dated: 02nd April, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member

APPEAL NO. 86 OF 2014 & IA NO. 156 OF 2014

In the matter of:

Chhattisgarh State Power Distribution Co. Ltd. ... Appellant(s)
Vs.
Central Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant (s) : Mr. K. Gopal Choudhury

Counsel for the Respondent(s) : Mr. Nikhil Nayyar
Mr. Divyanshu Rai for R-1

Mr. M.G. Ramachandran
Ms. Poorva Saigal
Mr. Shubham Arya
Ms. Anusree Bardhan for R-3 & R-4

Mr. Matrugupta Misra for R-11

Ms. Raveena Dhamija for R-12

APPEAL NO. 233 OF 2013 & IA NO. 318 OF 2013

In the matter of:

Power Grid Corporation of India Ltd. & Ors. ... Appellant(s)
Vs.
Chhattisgarh State Electricity Regulatory Commission & Anr. ... Respondent(s)

Counsel for the Appellant (s) :Mr. M.G. Ramachandran
Ms. Poorva Saigal
Mr. Shubham Arya
Ms. Anusree Bardhan

Counsel for the Respondent(s) : Mr. Anand K. Ganesan
Ms. Neha Garg for R-1

Mr. K. Gopal Choudhury for R-2

APPEAL NO. 102 OF 2014

In the matter of:

Tamil Nadu Generation and Distribution Corporation Ltd. ... Appellant(s)
Vs. ... Respondent(s)
Central Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant (s) : -

Counsel for the Respondent(s) : Mr. M.G. Ramachandran
Ms. Poorva Saigal
Mr. Shubham Arya
Ms. Anusree Bardhan for R-3 & R-4

Mr. Matrugupta Misra for R-10

ORDER

List this matter for hearing on **04.04.2018, on top of the Board,** as agreed by the learned counsel appearing for both the parties.

(S.D. Dubey)
Technical Member
Bn/pr

(Justice N.K. Patil)
Judicial Member